

that there is a cut in allocation for Housing and Urban Poverty Alleviation. The allocation and amount is as below:

(₹ in crores)

Allocation for 2014-15	Allocation for 2015-16	Amount Reduced
6008.62	5634.47	374.15

Regularization of garbage handling workers

2466. SHRI TIRUCHI SIVA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes to regularize the garbage handling workers of the municipalities who are currently employed through private contractors and receive meager pay;

(b) whether it is a fact that presently the municipalities do not even take the responsibility of providing them with the necessary protective gear;

(c) whether it is a fact that presently there is lack of any social security against morbidity and mortality that results from the work they do; and

(d) whether Government proposes to take steps to address the above said concerns, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) to (d) Regularisation of garbage handling workers comes under the purview of the State Governments and is a decentralized subject. Government of India does not intervene into the services of the garbage handling workers.

Poverty alleviation programmes

2467. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of the poverty alleviation programmes/scheme being run/implemented by the Government in the country current/last years;

(b) the physical targets set and achieved in each of the above schemes; and

(c) whether any difficulties faced during the implementation of these programmes, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) The Ministry of Housing